(d) if so, what are the details of the programme chalked out in this rega'rd?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT): (a) and (b) The Seventh Five Year Plan of TTDC does not include any provision for construction of hotels in Nepal.

(c) and (d) ITDC Management has signed an agreement with M/s. Hotel Jaya International (Private) Limited to provide technical consultancy during the construction of their hotel project at Kathmandu on mutually agreed terms and conditions.

Formulation of a new Banking Policy

2327. SHRI K. VASUDEVA PANICKER;

उत्तर प्रदेश के ग्रामीण इलाकों में राष्ट्रीयकृत बैंकों की शाखाएं

2326. श्री आनन्द प्रकाश गौतम : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) ग्रामीण विकास में राष्ट्रीयकृत बैंकों की भूमिका को ध्यान में रखते हुये क्या हरेक विकास खंड स्तर पर राष्ट्रीयकृत बैंक की कम से कम एक शाखा स्थापित हो गई है ; और

(ख) यदि नहीं, तो उत्तर प्रदेश में एसे कितने विकास खंड है जहां राष्ट्रीयकृत बैंक की कोई शाखा नहीं है ?

वित्त मंत्रालय में राज्य मंत्री (श्री जनादन पुजारी) : (क) प्रत्येक विकास खंड में सरकारी क्षेत्र के किसी एक बैंक की कम से कम एक शाखा होना ग्रभी तक संभव नहीं हो पाया है।

(ख) भारतीय रिजर्व बैंक ने सूचित किया है कि प्राप्त सूचना के अनुसार उत्तर प्रदेश राज्य के 891 विकास खंड में से केवल 92 विकास खंड ऐसे हैं जिनमें सरकारो क्षेत्र के बैंक की कोई शाखा नहीं है।

Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to formulate a new, banking policy

and make profitability the goal for the banks; if so, what are the details thereof; and

(b) by when it is 'likely to become effective?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) With a view to securing an al-round improvement in the functioning of the banks, all aspects of their operations as also of various policies having a bearing on those operations are kept under continual review by the Reserve Bank of India and Government. Profitability continues to be one of the improtant objectives set before the public sector banks.

(b) Does not arise.

Assessment of tax on the Income of Industrialists

2328. SHRI R. SAMBASIVA RAO: Will the Minister of FINANCE be pleased to state;

(a) whether there is any proposal under Governments consideration to assess tax on the income of industrialists/businessmen after the de-eduction of dividend paid by them and to treat dividend as expenditure, for the purpose of assessing income-tax;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE	MINISTER OF	STATE IN
THE	MINISTRY OF	FINANCE
(SHRI	JANARDHAN	POOJARI):
4a) No, Sir.		

(b) Does not arise.

(c) The dividend paid is not an expenditure incurred wholly and exclusively for the purposes of business and, therefore, deduction of dividend paid cannot be allowed for computing he business income.